

**Expenditure incurred for Opening
New Controller of Defence
Accounts Offices**

2124. SHRI RAMAVATAR SHASTRI : Will the Minister of DEFENCE be pleased to state :

(a) the expenditure incurred by Government for opening new Controller of Defence Accounts offices during the last three years in the country ;

(b) whether complaints have been minimised for which these offices have been opened ;

(c) whether such offices are being opened for creating promotional avenues to more IDA's Officers ;

(d) whether there have been resentments among the employees against such moves every where ; and

(e) if so, the action Government propose to take to minimise resentments, disturbances and frustrations among the employees ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Out of the new Controller of Defence Account Offices opened during the last three years, only one is housed in a hired accommodation and an expenditure of about Rs. 14,000/- per month is being incurred. Staff has been found through internal adjustments. As other expenditure connected with the running of the office is met from within the sanctioned budget, no quantification thereof has been made.

(b) and (c) The offices were opened to cater for the needs of the Defence Services as the Defence Accounts Department is a service department.

(d) and (e) Representations were received against the opening of only one of these offices on the apprehensions of mass transfer of work and personnel. No mass transfer of personnel or work has taken place so far.

**Sale of Shares by P and O Steam
Navigation Co. Ltd. London**

2125. SHRI MOTIBHAI R. CHAUDHARY : Will the Minister of FINANCE be pleased to refer to reply given to unstarred Question No. 5326 on 26th August, 1983, regarding sale of shares by P & O Steam Navigation Co. Ltd., London and state :

(a) whether the investigation in the affairs of M/s mackinnon Mackenzie and Rana deep Co. Pvt. Ltd. has been completed;

(b) whether Government have accepted the demand of the workers for taking over the Company.

(c) whether the Shipping Corporation of India has been entrusted the work of these companies ; and

(d) If not, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Investigations against Mackinnon Mackenzie & Company Ltd. have been completed and the charges framed against them were dropped as a result of adjudication proceedings held under Foreign Exchange Regulation Act, 1973. Investigations against Ranadip Shipping & Transport Co. Ltd. have been partly completed and 2 Show Cause Notices have been issued. Adjudication Proceedings will be held in respect of these two notices.

(b) and (d) As per information received from the Ministry of Shipping and Transport, no demand has been received from the workers of the company for its take-over and the Shipping Corporation of India has not been entrusted with the work of the company.

**Use of Computers by RBI and
Nationalised Banks**

2126. SHRI BHEEKHA BHAI : Will the Minister of FINANCE be pleased to state:

(a) the number and type of computers in use at present in the Reserve Bank of

India Offices and the proposed expansion thereof during the next 2-3 years;

(b) the number and types of computers used by the various nationalised banks in the country.

(c) whether an agreement on computerisation was signed in November, 1983 between the Bank Employees Union and his Ministry; and

(d) if so, whether he will lay on the table a copy thereof and if not, state its broad out lines ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Details of computers presently in use in Reserve Bank of India and the proposed expansion during the next 2-3 years are laid on the Table of the House. [Placed in Library. See No. LT-7887/84]

(b) Very few banks such as State Bank of India, Indian Overseas Bank and Corporation Bank have installed in-house computers. Details of these computers are not readily available. Some banks have installed micro processing mini computers. Several banks are presently hiring computer time from out-side agencies for their work relating to pay roll, provident fund, inter branch reconciliation, balance sheet etc.

(c) and (d) An agreement had been signed on 8th September 1983 between the managements of 58 banks represented by the Indian Banks' Association and three major unions of workmen, viz., All India Bank Employees Association, National Confederation of Bank Employees and Indian National Bank employees Congress which, inter alia, includes the subject of computerisation and machanisation in banks. Relevant extracts from the agreement are at Annexure-II. The banks have initiated action for indentifying/installing computer systems suited to their requirements.

राष्ट्रीयकृत बैंकों में अनुसूचित जातियों/
अनुसूचित जनजातियों की प्रतिशतता

2127. श्री सत्यनारायण जटिया : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीयकृत बैंकों की बैंकिंग सेवा में दिनांक 1 मार्च, 1984 को वास्तविक रूा से भरे हुए पदों की प्रतिशतता की तुलना में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए आरक्षित श्रेणी एक, दो, तीन और चार के पदों की प्रतिशतता क्या है ; और

(ख) इन श्रेणियों में आरक्षित पदों को भरने के लिए क्या कदम उठाए गए हैं तथा क्या नियुक्तियों ओर पदोन्नतियों के मामले में 40-पोइंट रोस्टर प्रणाली कार्यान्वित की जा रही है ?

वित्त मन्त्रालय में उप मन्त्री (श्री जनार्दन पुजारी) : (क) और (ख) राष्ट्रीयकृत बैंकों में अधिकारियों के संवर्ग में भर्ती के मामले में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए क्रमशः 15 प्रतिशत और 7½ प्रतिशत पद आरक्षित रखे जाते हैं। लिपिकीय और अधीनस्थ संवर्गों के लिए आरक्षण का प्रतिशत सरकार द्वारा विभिन्न राज्यों के लिए निर्धारित किए गए प्रतिशत के आधार पर तय किया जाता है। बैंक इस प्रयोजन के लिए निर्धारित रोस्टर रखते हैं।

1 जनवरी, 1983 को, बीस राष्ट्रीयकृत बैंकों में अनुसूचित जातियों/अनुसूचित जनजातियों के कर्मचारियों के प्रतिशत के बारे में उपलब्ध सूचना नीचे दी गई है :

पद- वर्ग	कुल अनु. जातियों/ कर्मचारी	अनु. जातियों/ जन- जातियों के कुल कर्मचारी	अनु. जन- जातियों के कर्मचारियों का प्रतिशत
अधि- कारी	10797	7133	6.6%
क्लर्क	22767	33762	14.8%
सब- स्टाफ	88917	24094	27.1%

राष्ट्रीयकृत बैंकों की सेवाओं में अनु.
जातियों/अनु. जनजातियों के प्रतिनिधित्व को